

Filing under clause (d) of sub-regulation(5) of regulation 31 of IBBI (Liquidation Process Regulations, 2016)

Annexure - 1

Category of Stakeholder : Secured Financial Creditors

S.No.	Name of Stakeholder	Identification Number	Amount Claimed (Rs.)	Amount Admitted (Rs.)	Amount Rejected (Rs.)	Extent of Security (Rs.)	Proofs admitted or rejected in part	Proofs wholly rejected
1	State Bank of India	Not Available	7,83,49,55,842.49	7,83,49,55,842.49	0.00	7,83,49,55,842.49	Not applicable	Not applicable
2	SBM Bank (India) Limited	U65999MH2017FLC293229	53,50,80,727.56	53,50,80,727.56	0.00	53,50,80,727.56	Not applicable	Not applicable
3	SBI Global Factors Limited	U65929MH2001PLC131203	31,44,62,188.48	31,44,62,188.48	0.00	31,44,62,188.48	Not applicable	Not applicable
	Total		8,68,44,98,758.53	8,68,44,98,758.53	0.00			

